National Company Law Tribunal

Allahabad Bench

CPNO. 40/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY:

Shahjahanpur Clab Put Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE:

SI. NO	Name_	Designation	Representation	Signature
1.	SANJAY SAXEN	A F.C.A.	Petitione-	Sayyay Sa
2.	Spermone Sin	CH BARROTO	76 11	2
9	ANIL KUMAR	PCS	Brown P. 1	A. M.
	SHIVENDRA BAHAD		ROC	q Juinta's

CP No. 40/ALD/2017, CA No. 176/2017

Parties are represented by their respective counsels. In the present matter reply/ comments from the office of the D.M and S.P, being Honorary President and Secretary of the Club are awaited. Therefore, the case is adjourned to 23rd November, 2017.

The matter be listed on 23rd November, 2017.

sdi

Date: 10/11/2017

Typed by *Jyoti*

(Stenographer)

H.P. Chaturvedi, Member(Judicial)